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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 192/2017 With IA 261/2017 In 23/2016 In
TP No. 125/397-398/NCLT/AHM/2016 (New)
CP No. 34/397-398/CLB/MB/2016 (Old)**


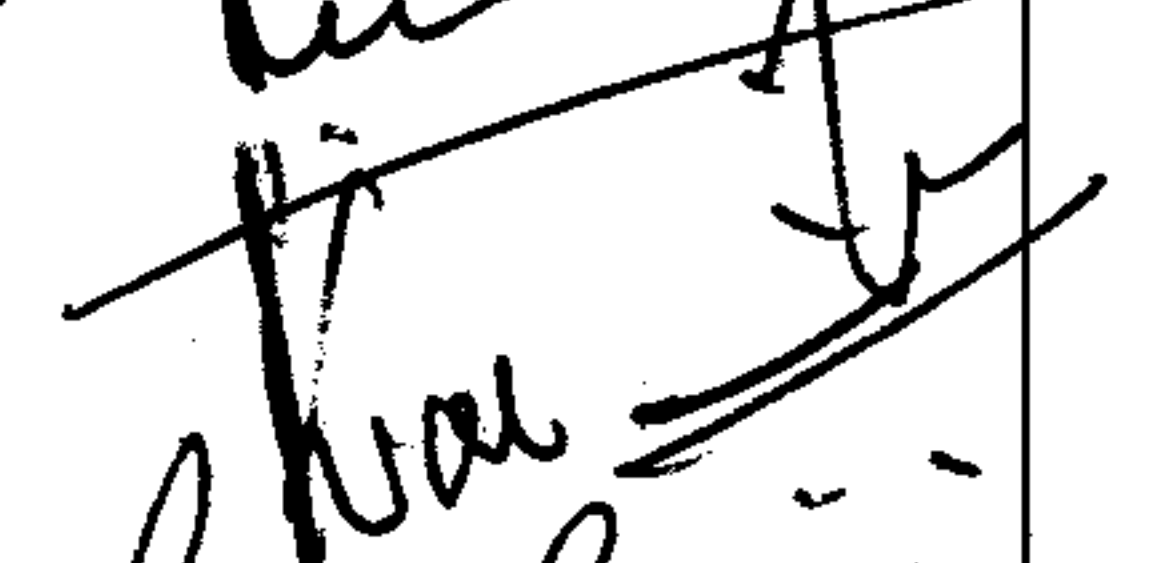

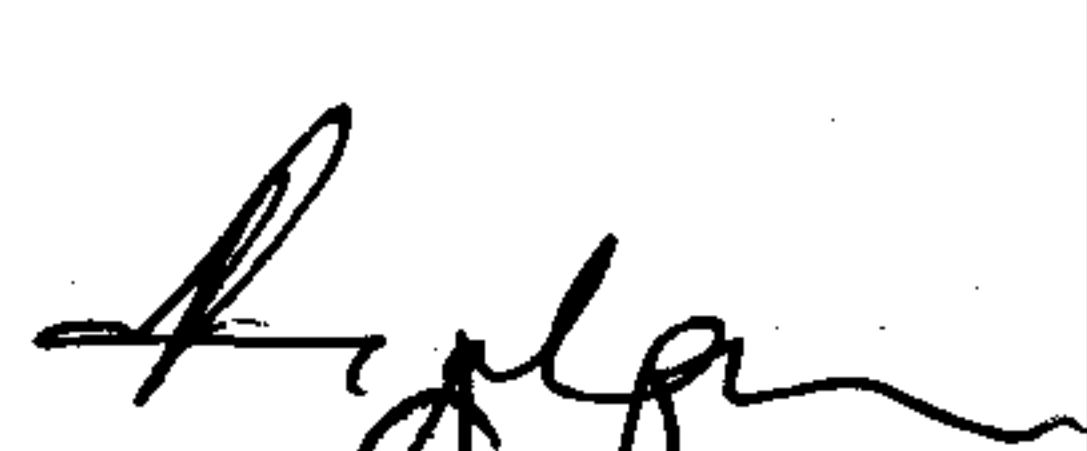

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017**

Name of the Company: Ashok Kumar Khosla
V/s.
PGH International Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Mr. Hamesh C Naidu	Adv.	Org. Petitioner	
2.	Mr. Kunal P. Vaishnav	"	"	
3.	S.K. Batra	PCS	Respondent 1	
4.	L. J. Golani	Adv.	Respondents	
5.	Anandprakash Shrotri	Adv.	Res. No. 2	

ORDER

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Respondent No.1. Learned Advocate Mr. L.J. Golani present for Respondents.

Reply filed.


Heard arguments of Learned Counsel for petitioner and Learned Counsel for Respondent.

For filing written arguments.

List the matter on 14.12.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 23rd day of November, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**